COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 215 OF 2017 & IA NO. 817 OF 2017

Dated: 26th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. T.K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Deepak Khurana

ORDER

Learned counsel for the appellant may take steps to file rejoinder on or before 05.03.2018 after serving copy on the other side.

List the matter on <u>14.03.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

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